

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

1. C.P. 998/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.10.2018**

NAME OF THE PARTIES: Devendra Sharma

v/s.

Piramal Glass Ltd.

SECTION 241-242 of Companies Act, 2013.

ORDER

None present. List this matter on 06.11.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/SA/